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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 212/16	TP 229/17	Hearing	391/394	Bit Tul Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R	ROC/RD	
2.	SATI.P. JOHN	SPJ Legal Advocate for Petitioner	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for R.D & ROC is present. Reports of ROC are being filed. Smt. M.R Sinchana, Standing Counsel filed Memo for appearance on behalf of R.D & ROC. Counsel for Petitioner filed Affidavit, Synopsis, heard both sides.

Reserved for Orders.


Member (T)


Member (J)